

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 56/1996

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE COMPANY: Mr. Manish M. Sharma & Ors. V/s. M/s. Ram Bahadur Thakur Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Paromita Majumdar, Advocate

For the Respondent (s) : Mr. Mithun Verghis, Advocate

Order

Respondent's application for release of documents is listed. Ld. Counsel for the petitioner accepts notice. She prays for some time to file her reply. Reply be filed within 10 days.

To come up on 9th October, 2017.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)